

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

31/01/2020

O.A./260/853/2019

KEDAR CHANDRA DALAI
-V/S-
D/O FOREST AND ENVIRONMENT

ITEM NO:6

FOR APPLICANTS(S) Adv. : Dr. J. K. Lenka

FOR RESPONDENTS(S) Adv.: Mr. J. Pal

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for respondent is present. No one was present on behalf of applicant on 01.01.2020. The OA is dismissed for default due to non prosecution on behalf of the applicant.</p> <p>Copy of the order to Learned counsel for both the sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>